Date of commencement of CIRP: Feb 14, 2025 Name of the Corporate Debtor: CEMA Electric Lighting Products India Private Limited

LIST OF CREDITORS AS ON: 5th May 2025

List of Operational Creditors (Government Dues)

		2	- - ,		on.is	
Grand Total		Sales Tax Officer, Unit No48, Nadiad	2 Asst Commissioner - PF, Vatwa	1 Income Tax Department, Ch-34	Department	Details or
		Gujarat	Gujarat		Government	Details of Claimant
				27.02.25	Date of receipt	Details of c
1,68,29,988		2,74,475	1,00,31,466	65,24,047	Amount claimed	Details of claim received
1,68,29,988		2,74,475 VAT	1,00,31,466		Amount of claim admitted	De
	1.	VAT	Employees Provident Fund	65,24,047 Income Tax No	Nature of Claim	Details of Claims admitted
		No	No	No	Whether related party?	admitted
1.19	,	0.02	0.71	0.46	% voting share in CoC, if applicable	
,		No		NO	Amount of contingent claim	
		No		NO	any mutual dues, that may be set- off	Amount of
					Amount of any mutual Amount of Amount of contingent dues, that claim under claim not claim may be set- verification admitted	
				3		
		Provisionally admitted	Provisionally admitted	Provisionally admitted	Remarks, if any	

Approved in 3rd CoC Meeting dated 12th May 2025

CEMA Electric Lighting Products India Private Limited

*THARUVAI RAMBRICHANDRIS

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IBBI/IPA-002/IP-N00241/2017-2018/10692

AFA Valid till 31.12.2025

INTERIM RESOLUTION PROFESSIONAL

T R RAVICHANDRAN

Amount in IN